

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

38

T.C.P No. 337/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Gurudev Trading
V/s.
Rizvi Estate & Hotels Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Niraj Shah	Adv. for Petitioner 11b Law Chamber Siddharth Mehta	

ORDER

TCP No.337/ I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has reported Settlement has already been arrived at, this Petition is posted for filing withdrawal Memo on the next date of hearing.

List this matter on 14.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)